

MR. CHAIRMAN: Please put your question.

SHRI PRAKASH JAVADEKAR: Sir, the question is that the tax breaks offered to IT industry had worked phenomenally in our favour, to our advantage to get the business and become the IT hub of the world. As these tax breaks will be over by the year 2009, and, as the whole industry is shifting towards SEZ only because to gain the IT tax breaks, I want to ask the Minister whether the tax breaks which will be over by 2009 will be continued for a further period or not.

SHRI A. RAJA: Sir, as the hon. Member put it, the sunset clause that has been available, now in the Income Tax for STPI is going to be over by 2009. I interacted with the Finance Minister. Of course, as the Minister for this department, I wanted to extend it for a further period of ten years. But the constraints being entangled, the Finance Minister is having some reservations that (a) by using this sunset clause, those big industries, which have earned more and more in the past, may again get the concession and (b) the unlawful enrichment should not be permitted using the legal means. The discussion is going on with the Finance Minister. I personally met the hon. Prime Minister and the Prime Minister was also inclined to give some relief subject to the reservation of the Finance Minister, it is being examined and we are working out something so that, at least, the small and marginal enterprises should not suffer on this sunset clause. The matter is under consideration.

\*363. [The questioner (Shri Jesudasu Seelam) was absent, For answer *vide* page 21.]

\*364. [The questioner (Shri Rudra Narayan Pany) was absent, For answer *vide* page 22.]

#### **Funds for sports at school/college level**

\*365. SHRI SU. THIRUNAVUKKARASAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the amount of money allotted to every State to develop sports or games at school level and at college level: and

(b) whether there is any proposal to construct stadiums at the Block level?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) and (b) A Statement is laid on the Table of the House.

#### ***Statement***

(a) The Government of India has been facilitating the development and promotion of sports and games in schools and colleges by providing assistance for (i) creation of sports infrastructure and procurement of sports equipment, which has been transferred to the State sector w.e.f. 31.03.2005; (ii) the grant of sports scholarship to talented school and college students. The details of State-wise release of grants during the last 3 years are given at Statement-I; (iii) the conduct of inter-school competitions at district, state and national level, and interuniversity competitions. (*See below*) The details of State-wise release of grants during the last 3 years are given at the Statement-II (*See below*).

In addition to the above, the Sports Authority of India (SAI) provides intensive training, both residential and non-residential, to talented students in the age group of 8 to 21 years.

(b) There is no proposal to construct stadia at the block level. However, under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), all the village and block panchayats will be provided with basic sports infrastructure, in a phased manner, over a period of 10 years. Under the scheme, each block panchayat will receive Rs. 5 lakhs one-time capital grant for the creation of sports infrastructure, out of which 25% will be the contribution of the State Government and the balance will be central grant.

**Statement-I**

*The State-wise number and amount of scholarships released during the last three years  
i.e. 2005-06, 2006-07 and 2007-08*

Sl. No.	State/UT	2005-06		2006-07		2007-08	
		No.	Rupees	No.	Rupees	No.	Rupees
1.	Andhra Pradesh	454	3369600	379	2811000	425	3280800
2.	Andaman and Nicobar	0	0	0	0	24	158400
3.	Arunachal Pradesh	04	26400	02	15000	08	52800
4.	Assam	273	1864800	308	2103600	315	2139000
5.	Bihar	168	1161600	228	1590000	242	1662600
6.	Chandigarh	322	2452800	292	2096100	423	3287800
7.	Chhattisgarh	306	2210400	324	2298600	297	2062200
8.	Daman and Diu	04	26400	09	59400	09	59400
9.	Delhi	541	4199400	481	3664800	544	4293000
10.	Goa	234	1599000	244	1664400	250	1705800
11.	Gujarat	284	1975200	241	1671600	175	1218000
12.	Haryana	515	4098900	434	3394200	563	4660700
13.	Himachal Pradesh	123	828000	210	1410900	205	1412800
14.	J & K	199	1349400	254	1774200	229	1581600
15.	Jharkhand	144	1006500	196	1362000	197	1356600
16.	Karnataka	408	3070800	355	2683200	329	2483400
17.	Kerala	598	4683600	397	3086600	518	4034500
18.	Maharashtra	637	5164900	481	3828900	508	4001900
19.	Manipur	578	4302000	709	5286000	601	4513200
20.	Madhya Pradesh	302	2190800	295	2087400	317	2320800
21.	Meghalaya	18	122400	68	454200	91	600600
22.	Mizoram	366	2552400	430	2962200	410	2840400
23.	Nagaland	49	327000	83	580200	31	208200
24.	Orissa	191	1326000	204	1421100	127	868800
25.	Pondicherry	90	594000	156	1038600	181	1194600
26.	Punjab	873	7176900	576	4492500	801	6603700
27.	Rajasthan	414	2894400	362	2486400	314	2272200
28.	Sikkim	77	510000	44	299400	114	774000
29.	Tamil Nadu	291	2282400	313	2335100	320	2490700
30.	Tripura	318	2118600	358	2422200	323	2153400
31.	Uttar Pradesh	250	1905900	251	1889100	213	1646900
32.	Uttarakhand	241	1647000	259	1745100	251	1698000
33.	West Bengal	345	2503800	388	2805600	339	2437800
TOTAL:		9617	71541300	9331	67819600	9694	72074600

**Statement-II**

*Details of grants released to various States/UTs under the scheme of promotion of sports and games in Schools during last 3 years*

(in Rupees)

Sl. No.	Name of State/UT	2005-06	2006-07	2007-08
1.	Arunachal Pradesh	11,25,000.00	11,25,000.00	—
2.	Assam	—	—	—
3.	Chandigarh	2,25,000.00	69,926.00	2,25,000
	(-) 3.00 lac refund**			
4.	Haryana	12,94,000.00	1,48,860.00	13,50,000
5.	Himachal Pradesh	12,00,000.00	12,00,000.00*	—
		**	9,00,000.00	
6.	Nagaland	—	8,43,000.00	—
7.	Orissa	18,00,000	19,12,000.00	19,12,000
8.	Punjab	11,80,000.00	12,90,000.00	13,50,000
9.	Sikkim	6,00,000.00	4,50,000.00	2,70,000
10.	Tamil Nadu	40,52,096.00	3,37,500.00	—
11.	Tripura	6,00,000.00	—	—
		**		
12.	Maharashtra	—	24,27,500.00*	21,94,000
			21,94,000.00	
13.	Mizoram	—	9,00,000.00	9,00,000
14.	Jharkhand	—	—	14,62,000
15.	Meghalaya	—	—	4,33,000
16.	Kerala	—	—	10,12,000
17.	Uttar Pradesh	—	—	41,62,000
TOTAL:		1,16,26,096	1,37,97,786	1,52,70,000

SHRI SU. THIRUNAVUKKARASAR: Sir, according to the answer given by the hon. Minister, the number of students who have received the scholarships during 2005-06 is around 9,000. During the year 2006-07, this figure was around 9,300 and for the year 2007-08, this was again around 9,600.

As far as the amount released to the schools and colleges is concerned, during the last three years, it has been around Rupees seven crores every year. In 2005-06, the amount released was Rs. 7.1 crore, in 2006-07, this figure was Rs. 6.7 crores, and in the year 2007-08, this figure was Rs. 7.2 crores. Sir, with regard to the grants released to various States under the scheme of promotion of sports and games in schools during the year 2007-08, an

amount of only Rs. 1.5 crore has been released, that too only to 17 States. I want to know from the hon. Minister the status with regard to the other States as to whether they have asked for any grants under this scheme, or, whether there is no request at all from them.

Sir, even in respect of State of Tamil Nadu, no money has been released for the year 2007-08. I would like to know as to whether the Government of Tamil Nadu has asked for it or not. Sir, my second question is...(Interruptions)...

MR. CHAIRMAN: Please put one question. (Interruptions) Is this your supplementary question? (Interruptions)

SHRI SU. THIRUNAVUKKARASAR: Sir, I want to know from the hon. Minister as to whether there is any ceiling that the beneficiaries or the number of students should be below 10,000 and the amount to be released under this scheme throughout the nation should be below Rs. 10 crores.

DR. M.S. GILL: Sir, I have looked at this figure and I have the same feeling as the hon. Member has expressed. The number of students getting scholarships is just slightly less than 10,000 students and the amount spent on them in the last three years is Rs. 7.15 crores, Rs. 6.78 crores and Rs. 7.20 crores. I have asked what is this in a country of one billion people. Certainly there is a question and I intend to look into it very much. I also intend to look at what is the scholarship given. Under the sports scholarship scheme, it is Rs. 6,600 per annum to sports persons excelling at State level, Rs. 8,400 per annum to sports persons excelling at national level and Rs. 10,200 to sports persons excelling at university and above level. In addition, Rs. 18,000 per annum for Senior women champions Rs. 7,500 for the course in sports diploma and Rs. 10,000, for these pursuing M. Phil/Ph. D course. So, this is the equation which embarrasses me and should embarrass the whole country. I will look into all this. I want to give more and certainly every State should be taking it. But, there is also a role which States have to play and that I will point out the other thing that the hon. member has asked me regarding this business of assistance, to various States under the scheme of promotion of sports. Yes, I agree, it is Rs. 1.52 crores in 2007-08 and in the previous year, it was Rs. 1.37 crores. Going further back to the year 2005-06, it was 1.16 crores. And, in this latest figures, we have Rs. 5 crores to give and they have taken only Rs. 1.52 crores. Why have they taken so little? It is a hundred per cent grant from the Government of India. So, you have to do nothing. All we ask is, as I understand from my Ministry, that they give us an account of the past and send us a list of what sports meets or competitions they will hold. So, please ask your State Governments to get on with it and I will certainly give them not only Rs. 5 crores but more because looking at the overall Budget, the Budget for Sports in this country is something like .083 per cent. आप 7-8 लाख करोड़ व्यय खर्च करते हैं और यहां ऐसे 5-7 सौ करोड़ देते हैं। Surely, that is also not good enough. I will ask for more money. But, I want the States to help me spend it and I am keen to spend it.

SHRI SU. THIRUNAVUKKARASAR: Sir, the new Minister has come to this Department. We all know that he is very well experienced and very knowledgeable. As he himself has accepted, the amount allotted to this Department is very meagre. Even the small countries with very small population do very well in international events. We get shameful defeats in hockey and other events because our students are not having proper facilities. There are no infrastructure facilities; there are no sports equipments. So, at least at block level, at district level, whether the Government will come forward to construct sports stadiums and give more money to buy sports equipments. That is number one.

MR. CHAIRMAN: You are asking a question that has already been answered in the written statement.

SHRI SU. THIRUNAVUKKARASAR: No, no, it is not there, Sir. I want to know one more thing, Sir. Whether the sports and games will be included as part of curriculum and some marks will be given as one of the subjects to encourage the interested students because as you have rightly said...

MR. CHAIRMAN: Please don't repeat. Put the question.

SHRI SU. THIRUNAVUKKARASAR: At the college level, 20 crore students are there in this country, but only 10,000 of them are benefited. So, I request the hon. Minister to look into this. And, I want to know from the hon. Minister whether the Government will come forward to construct sports stadiums in the country and give some money for buying sports equipments.

DR. M.S. GILL: Sir, the overall state, of course, is known to everyone. I want to also mention that there are around 21 crore children in this country and we are talking of 10,000 with a little scholarship which is nominal and so this goes on. We will certainly expand all this with support, I hope, from the Prime Minister who is here, and the Finance Minister because when you compare with anyone our Budget this year is, let me give you this figure, .26 per cent of the total. That is one side. As for helping the Talukas, to have stadiums, I think, as the Chairman said, I have answered it because there used to be a scheme of giving assistance and that was stopped in 2005. I think, the overall idea of the Planning Commission of trying to move away from a lot of the little schemes to the States—which not a bad idea, I think, it is a good idea—has led to it being wound up. But, we have a new scheme on the anvil. I will call it PYKKA because, Sir, there are very difficult names like Panchayat Yuva Krida aur Khel Abhiyan. I think, somebody should think of simpler names for such things. But, I will call it PYKKA.

एक माननीय सदस्य: सर, यह बहुत आसान है...(व्यवधान) खेल तो एक आम आदमी बोलता है।

DR. M.S. GILL: लोगों को हिन्दुस्तान में आसान हिंदी बोलनी चाहिए। खेल बोलते हैं, क्रीड़ा नहीं बोलते। ... (व्यवधान) ... Sir, I don't want a debate on this. (Interruptions)

MR. CHAIRMAN: Please, finish the answer. (Interruptions) You have asked a question, please let it be answered. (Interruptions)

SHRI SU. THIRUNAVUKKARASAR: Sir, how are you going to construct stadiums with Rs. 4 lakhs?

MR. CHAIRMAN: Please, let the question be answered.

DR. M.S. GILL: Sir, under this new scheme, which we have got approved, we are going to assist at the village and the local areas and we will push forward that scheme.

श्री तारिक अनवर: सभापति महोदय, मंत्री जी ने अपने उत्तर में बताया है कि गांवों और पंचायतों में खेलों के लिए इन्फ्रास्ट्रक्चर डवलप करने का 10 साल का एक समय निर्धारित किया गया है और फेजवाइस 5 लाख रुपया पंचायतों को दिया जा रहा है। जब हम लोग गांव में घूमते हैं, तो देखते हैं कि वहां जो बच्चे हैं, वे बेचारे खेत में खेल रहे होते हैं, उनके लिए न फुटबाल ग्राउंड है, न वालीबॉल ग्राउंड है, न उनको कोई इन्फ्रास्ट्रक्चर मुहैया कराया होता है। जब मैंने बजट देखा, तो पाया कि पिछले तीन सालों में 5 करोड़ रुपया भी इस मद में खर्च नहीं किया गया है। मैं समझता हूँ कि केन्द्र सरकार को इस तरफ विशेष ध्यान देने की जरूरत है, क्योंकि बच्चों का रुझान आज खेलों की तरफ करने की

जरूरत है, जो कि उनको अनुशासन में रखने के लिए या उनको एंगेज रखने के लिए भी जरूरी है। मैं मंत्री महोदय से यह जानना चाहूंगा कि एक निश्चित समय अवधि का लक्ष्य निर्धारित करके बताएं कि कब तक यह पूरा इन्फ्रास्ट्रक्चर तैयार हो जाएगा? यह जो आपने 10 साल का समय कहा है, क्या इन 10 सालों में सभी पंचायतों में इन्फ्रास्ट्रक्चर तैयार हो जाएगा?

**डा० एम० एस० गिल:** सभापति जी, हमने अपने जवाब में यह जो जिक्र किया है PYKKA का, जिससे आप पढ़ रहे हैं, यह स्कीम अभी हमने सरकार से गांवों के लिए और थोड़ा उससे ऊपर पंचायतों के लिए एप्रूव करवाई है। फिर इसको पूरा करके हम स्टेड्स को बुलाएंगे। आप जो बात कह रहे हैं, उससे मैं पूरा सहमत हूँ, कि हर गांव में, शायद 6 लाख गांव हैं, उनमें खेल का पूरा बंदोबस्त होना चाहिए, उनमें फ्लोइंग ग्राउंड होना चाहिए और जो मैं मानता हूँ, वह यह कि वहां आम आदमी के खेल होने चाहिए। इसमें फुटबॉल, जॉलीबॉल, बास्केट बॉल के लिए कोई इन्फ्रास्ट्रक्चर नहीं चाहिए, इसमें कबड्डी तो है ही, और भी हो सकते हैं। ... (व्यवधान) ... नहीं, क्रिकेट नहीं। मैं यह कह रहा हूँ कि खेल पोलिसी और खेल वे हों, जो किसी भी ग्राउंड में खेल सकें, खर्चा उसका बिल्कुल कम हो और हर मौसम में लड़ाख से लेकर केरल तक खेले जा सकें। इसके लिए जरूर जितना जोर लगेगा, वह लगा सकेंगे, और इस स्कीम को बढ़ावा देकर गांव तक ले जाएंगे।

**श्रीमती विप्लव ठाकुर:** सभापति महोदय, मैं पहले तो मंत्री जी को बधाई देना चाहूंगी, क्योंकि पंजाब में डायरेक्टर स्पोर्ट्स से आप केन्द्र में मिनिस्टर स्पोर्ट्स बने हैं। यह एक बहुत बड़ी बात हुई है, इसके लिए मैं इनको बधाई देती हूँ। साथ ही मैं मंत्री जी से यह जानना चाहती हूँ कि जो आप युवा क्रीड़ा और खेल अभियान गांव में शुरू करने जा रहे हैं, जिसके बारे में अभी आपने डिटेल् में भी बताया है, तो क्या जो स्टेड्स हैं, जैसे हिमाचल प्रदेश है, जहां पर वाटर स्पोर्ट और स्नो-आइस स्पोर्ट हो सकते हैं, क्या ऐसे खेलों के लिए आप कोई स्पेशलाइज्ड करेंगे या सभी में एक ही जैसा इन्फ्रास्ट्रक्चर देंगे? आज जरूरत है कि हर खेल को हम स्पेशलाइज्ड करें और उनके लिए वर्ल्ड में जिस तरह से competition आ रहा है, उसके अनुसार अपने बच्चे को तैयार करें, तो क्या कोई ऐसी पोलिसी या नीति स्पोर्ट्स के लिए बनाएंगे?

**डा० एम० एस० गिल:** सर, जैसा मैंने कहा कि स्टेड्स को बुलाकर, उनके मंत्रियों से बात करके यह स्कीम पूरी करेंगे और फिर इसे चालू करेंगे। लेकिन, मैं अपने विचार कह देता हूँ और जो इन्होंने कहा, मैं भी उस चीज को मानता हूँ कि यह एक सब-कॉन्टिनेंट है और सरकार की इकनामिक स्कीम्स भी मैं देखता रहा हूँ, तो वही चीज केरल के लिए, वही लड़ाख के लिए, वहीं पंजाब के लिए और वही मिज़ोरम के लिए होती है। मैं ऐसा नहीं मानता और मेरा तो रिश्ता पहाड़, ट्राइबल और जंगल से खास है। सीधी बात मैं कह दूँ, अगर उनके लिए, जैसे पहाड़ वाले हैं, मैं उनके बारे में जानता हूँ, क्योंकि मैं भी एक तरीके से उधर का ही हूँ, तो उनको अलहदा जरूर सुनेंगे और जो ये चाहेंगे, उसे जरूर करने की कोशिश करेंगे।

**SHRI TIRUCHI SIVA:** Sir, the Government is facilitating the development and promotion of sports and games in schools and colleges by providing assistance for creation of sports infrastructure and granting sports scholarships to the talented students. I would like to know from the hon. Minister whether the Government has got any scheme or proposal to identify the talented youths in the country and trained them by experts or give some special assistance for these talented youths to run behind individuals and some companies for their coming up in sports. I would like to know whether the Government will take the recommendations of the State Governments in case those talented youths are identified. Thank you, Sir.

**डा० एम० एस० गिल:** सर, स्पोर्ट्स अथॉरिटी ऑफ इंडिया की ये स्कीम्स हैं और उनको मैं डिटेल् में उनके साथ देखूंगा भी-नेशनल स्पोर्ट्स टैलेंट कॉन्टेस्ट स्कीम है, आर्मी बॉयज़ स्पोर्ट्स कम्पनीज़ की है, SAI ट्रेनिंग सेंटर है, स्पेशल एरिया

गेम्स हैं और मैंने यह पूछा था, तो पता चला कि 18,000 ट्रेनीज़ 230 सेंटर्स में ऐसी ट्रेनिंग ले रहे हैं। आगे के लिए कोशिश है कि 50,000 करें, लेकिन 50,000 भी थोड़ा होगा। तो मैं इनके साथ सहमत हूँ कि जितना बढ़ा सकते हैं, हम बढ़ाएंगे और बजट तो अब प्रधान मंत्री जी दे ही देंगे, मेरा ख्याल है, डबल कर देंगे।

MR CHAIRMAN: Question No. 366. ...*(Interruptions)*... Question 366, please ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी: सर, यह एक बहुत गंभीर प्रश्न ...*(व्यवधान)*...

MR. CHAIRMAN: I have to stick to the three-supplementary rule.

SHRI SATYAVRAT CHATURVEDI: Sir, there is some very important question to be raised by us. ...*(Interruptions)*...

MR. CHAIRMAN: The hon. Member would understand the position of the Chair. ...*(Interruptions)*...

श्री विक्रम वर्मा: सर, खेल के लिए बजट भी नहीं है, समय भी नहीं है, चिंता भी नहीं है, कम से कम प्रश्न पूछने के लिए समय तो दीजिए। ...*(व्यवधान)*...

श्री सभापति: ये आपके बनाए हुए रूल्स हैं, कोई नए रूल्स नहीं हैं।

...*(Interruptions)*... Please go ahead with the question. ...*(Interruptions)*...

श्री विक्रम वर्मा: महोदय, एक लाख से पांच लाख रुपए देने की आप बात कर रहे हैं ...*(व्यवधान)*...

MR. CHAIRMAN: Please resume your seat. ...*(Interruptions)*... If the three-supplementary questions have been answered, please proceed.

### **Rising number of vehicles and parking problem in cities**

\*366. DR. LAXMINARAYAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the reasons of unprecedented increase in the number of vehicles in Metro cities;
- (b) whether Government is aware that it may result in traffic and parking problems; and
- (c) if so, the steps that are being taken to solve the problem and restrict the purchase of vehicles?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) to (c) A Statement is laid on the Table of the Sabha.

### ***Statement***

(a) The vehicle population in metro cities particularly of personalized mode of transport (passenger cars and two wheelers) have shown a substantial increase in recent years due to combination of factors which amongst others include rising aspirations of people along with fast growth rate, increase in per capita income, easy availability of consumer financing, rationalization in indirect taxes and increase in domestic availability of vehicles as a result of economic reforms.

(b) Yes, Sir.